No. A-12011/5/2012-Adm.l Government of India Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhavan Dr. R.P. Road, New Delhi – 110 001

Dated: 22nd December, 2014

OFFICE ORDER

The services of Shri S.C. Puri, PS (Retd.) of CSSS engaged as Consultant for rendering stenographic assistance in the Ministry of Corporate Affairs is hereby extended until a regular PS is appointed or until 28.02.2015, whichever is earlier.

- 2. Other terms and conditions will be guided as per Ministry's order of even number dated 20th June, 2012.
- 3. This issue with the concurrence of JS&FA vide Dairy No. 434 dated 09.12.2014 and the approval of Secretary, MCA.

(KSHITISH KUMAR)
Under Secretary to the Govt. of India

- 1. Pay & Accounts Officer, MCA, New Delhi
- 2. Cash Section (2 copies)
- 3kJS & FA, Ministry of Corporate Affairs
- 4. Shri S.C. Puri, PS (Retd.)
- 5. e-Governance Cell for updating it on MCA website under the category 'Miscellaneous' of employees corner.
- 6. Guard file